

4

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.228/ BB/2018	For admission	Sec 9 of I&B code	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s BhuwalkaSte ll Industries Ltd	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

ADVOCATE FOR PETITIONER/s :

ARADHANA LAKHTAKIA  
998667053

Petitioner  
Adv.

*[Signature]*

ADVOCATE FOR RESPONDENT/s :

Raghuram Cadambi

Respondent

*[Signature]*

**ORDER**

Heard Ms. Aradhana Lakhtakia, learned Counsel for Petitioner and Shri Raghuram Cadambi, learned Counsel for Respondent. At the request of both the parties, post the case on 08.02.2019

*[Signature]*  
**MEMBER(T)**

*[Signature]*  
**MEMBER(J)**

Raushan